Revival plan .submitted by Scooters India Limited

*275. SHRI JALALUDTN ANSARI:

SHRI CHATURANAN MISHRA:

 $\label{eq:wiu} \mbox{WiU} \ \ \mbox{th}_e \ \ \mbox{PRIME} \ \ \mbox{MINISTER} \qquad \mbox{be} \\ \mbox{pleased to state:} \qquad \mbox{}$

- (a) whether it is a fact that Scooters India Ltd. (SIL), Lucknow has submit ted a revival plan as per the instruction from the BIFR, to the Ministry of Industry:
- (hi if so, the details thereof and the decision taken thereon;
- (c1 whether it is a fact that the SIL, Lucknow, has been operating via bl y at present and they are gettinig orders f;om abroad for two-wheeler scooters; and
- (dl if so, what: steps are being taken to increase the production of two-wheelers to exploit this export market?

THF. MINISTER OF STATE INTHE MINISTRY OF INDUSTRY (SMT. KRISHNA SAHI); (al. Yes. Sir.

(b) The revival plan proposes infusion of fresh funds, guarantee from Govern' ment for working capital, financial restructuring, support for Voluntary Retirement Scheme etc. The matter is under consideration of the Government.

				Production in physical Nos.	
1992-93					2704 ⊾
1993-95					42.54
Production	in	the:	firsi	muster of	1 994- 9
April, 1994				604 Nos.	(185)*
May, 199₫				503 Nos.	(235)*
June, 1994	-	٠		610 Nos.	(455)

(c) and (d) Details of production of threewheelers of Scooters India Ltd are indica*ed below:—

गुजरात सें नागर विसानन का विकास

*274. श्री चिमनभाई हरिधाई गुक्त: क्या नागर विभागन और पर्यटन मंत्री यह बताने की कुपा करेंगे कि:

- (क) आठवीं पंचवर्षीय योजना के दौरान गुजरात में नागर विमानन के मूलभूत ढांचे का निर्माण और विकास करने के लिए क्या लक्ष्य निर्धारित किया गया है;
- (छ) इस प्रयोजनार्थ कितनी धन-राणि स्राबंटित की गई है; सौर
 - (ग) उसका वर्ष-वार ब्योरा क्या है ?

नागर विमानन ध्रौर परंटन मंत्री (श्री गुलाम नवी आजात): (क) से (ग) विमानपत्तनों ध्रौर ग्रन्य झाधारभूत लुविधाओं का विकास एक सतत प्रक्रिया है तथा इसे प्रायोजित आवश्यकताधीं और संसाधनों की उपलब्धता के झाधार पर घरणबञ्ज तरीके से हाथ में लिया जाता है।

आटवीं योजना में, राष्ट्रीय विमानपत्तन प्राधिकरण ने गुजरात में विमानपत्तनों के उन्नयन और प्राष्ट्रीतकोकरण के जिल 40,57 करोड़ रुपए का परिष्यय प्राविद्य किया है। इस आवंदन के वर्ष वार ब्यौरे इस प्रकार हैं:--

(कारीक स्पर्)

वर्षं	फ़ा बंट च
	··· · ·
1992-93	7.14
1993-94	14.57
1994-95	9.54
1995-96	4.57
1996-97	4.75
় জ	理: 40.57

*Figures in brackets represent the production of 3-wheelers for the corresponding period of the previous year.

The company has been getting orders in small batches for two-wheelers from various countries. The company has adequate production capacity to meet the export orders. The company is yet to operate viably as it is still incurring cash losses.

Written Answers

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Inquiry commissions on aircraft accidents

*276. PROF. VIJAY KUMAR MAL-HOTRA: WiH the Minister of CIVIL AVIATION AND TOURISM be pleased to refer to the answer to Unstarred Question 381 given in the Rajya Sabha on the 28th July, 1994 and state:

- (a) the number of inquiry commissions set up on the aircraft accidents so far and the number of cases in which, the inquiry reports are yet to be submitted;
- (b) what guidelines have been issued by Government to pilots on the basis of the findings of the inquiry commissions; and
- (cj what steps Government propose to take to check the aircraft accidents and to make the pilots follow the safety ruir-:/n;>: ms strictly?

TH fi MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD); (a) During the period from 1.1.89, Government had sot. up seven Courts of Inquiry to in-vesriga':; air accidents under Rule 75 of the Aircraft Rules, 1937 of which five have submitted their reports so far.

fb) Necessary instructions have been issued to operators by the Directorate General of Civil Aviation to implement the accepted recommendations on ope rating procedures and other pilot-related matter"! 'fb enhance the level pf air safety. • '.

Implementation of the recom mendations emanating from investigation of aircraft accidents, dissemination of safety information, monitoring of cock pit voice recorders, surveillance Flight Inspectors, periodic inspection of aerodromes, implementation of sures for eradication of bird menace at Airports etc. are some of the major steps taken to enhance the level of air safety.

to Questions

Entry of "Sony In Indian market

*277. SHRI RAMDAS AGARWAL: SHRI SATISH AGARWAL;

Will the PRIME MINISTER be pleased to state:

- (a) whether Government's attention has been drawn to a news-item published in the Hindustan "Times dated 26th July, 1994 under the caption "SONY set to enter Indian Market";
- (b) If so, whether this giant Japanese Electronics Company has finalised . its discussions with FIPB (Foreign Investment Promotion Board) and whether Government have approved the project, if so when;
- (c) whether this company at the initial stage of production will be domestic oriented: and
- (d) if so, what are the full derails in this regard?

THE MINISTER OF STATE INTHE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PAR LIAMENTARY AFFAIRS, DEPART MENTS OF ELECTRONICS AND OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO): (a) Yes, Sir.

(b) to (d) The Japanese Electronics Company 'Sony" has submitted its pro posal for establishing manufacturing of Colour TVs and other audio and Video equipments in the domestic sector The Government; however, has not vet taken any decision on the proposal: